

GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH
LOK SABHA
UNSTARRED QUESTION NO. 1882
TO BE ANSWERED ON 11.02.2026

PRISM

1882. Shri Karan Bhushan Singh:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) details of the total funds allocated, disbursed and utilised under PRISM (Promoting Innovations in Individuals, Start-ups and MSMEs): Category-2: Fabrication of Working Model/Process Know-how/Testing & Trial/Patenting/Technology Transfer during the last three years, State-wise, particularly in Uttar Pradesh, District-wise; and

(b) the details of start-ups, innovations in individuals and MSMEs and their nature of sector benefitted under the said scheme during the last three years in the State of Uttar Pradesh, district-wise?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF SCIENCE AND TECHNOLOGY AND EARTH SCIENCES
(DR. JITENDRA SINGH)**

(a) Details of the funds sanctioned under PRISM (Promoting Innovations in Individuals, Start-ups and MSMEs) scheme during the last three years State-wise & district wise for Category-2 projects: Fabrication of Working Model/Process Know-how/Testing

& Trial/Patenting/Technology Transfer is given in the Table 1, Annexure 1

(b) (i) The details of Innovation supported in the State of Uttar Pradesh in the last three years is mentioned below:

- 1. Affordable Prosthetic Hand for Transradial Amputees with Adaptive Grasp and Pitch Capabilities**
- 2. Redesign of the Traditional Handloom**
- 3. Sustainable photovoltaic thermal (PVT) Rickshaw for rural transportation**
- 4. Braille slate for Maths Learning**

(ii) The nature of sector benefitted under the PRISM scheme during the last three years particularly in the State of Uttar Pradesh, district-wise with sanctioned amount is given in the Table 2, Annexure 1

ANNEXURE 1**Table 1: Amount Sanctioned/ Disbursed/ Utilized under PRISM scheme for Category 2 Projects**

Sr No.	States	Districts	Sanctioned Amount (Rs. In Lakhs) for Category 2 Projects		
			FY 2023-24	FY 2024-25	FY 2025-26
1	Delhi	South West Delhi	-	7.00	1.96
2	Assam	Kamrup	0.65	-	-
3	Punjab	Mohali	12.00	3.80	4.00
		Chandigarh	14.01	1.53	3.41
		Ludhiana	3.00	-	8.00
		Jalandhar	0.58	1.98	-
		Panchkula	-	17.7	-
4	Haryana	Sirsa	1.00	-	-
		Karnal	-	-	3.95
5	Uttar Pradesh	Ghaziabad	2.85	3.00	-
		Greater Noida	2.50	0.58	-
		Gautam Buddha Nagar	3.51	-	-
		Kanpur	6.75	-	-
6	Jharkhand	Bokaro	0.43	-	-
7	Rajasthan	Jaipur	10.00	-	3.35
		Sanchore	7.00	1.10	-
		Kota	-	-	1.50
8	Gujarat	Gandhinagar	4.50	-	-
		Dhrangadhra	10.00	-	4.00
9	Madhya Pradesh	Bhopal	1.21	-	9.13
10	Andhra Pradesh	Tirupati	0.60	8.20	-
11	Telangana	Kapra Mandal	5.00	1.00	-
		Hyderabad	-	4.00	-
12	West Bengal	Kolkata	8.77	0.89	-
		Howrah	-	-	4.60
13	Maharashtra	Pune	0.88	6.78	-
		Nagpur	6.75	3.50	1.29
14	Karnataka	Bengaluru Urban	4.48	4.79	-
15	Tamil Nadu	Chennai	20.04	32.95	1.30
		Coimbatore	4.00	-	2.00
		Kanchipuram	-	4.00	--
		Vellore	-	-	1.80
16	Puducherry	Rainbow Nagar	-	8.00	7.00
Total Amount Sanctioned			130.51	110.80	57.29

Table 2: Sector benefitted under the PRISM scheme during the last three years in the State of Uttar Pradesh, district-wise with sanctioned amount.

State	District	Sanctioned Amount FY 2023-24 (Rs. In Lakhs)	Sanctioned Amount FY 2024-25 (Rs. In Lakhs)	Sector Benefitted
Uttar Pradesh	Ghaziabad	2.85	3.00	Affordable Healthcare & Clean Energy
	Greater Noida	2.50	0.58	Knowledge intensive Area
	Gautam Buddha Nagar	3.51	-	Education
	Kanpur	6.75	-	Knowledge intensive Area